. .

(c) The major air and water polluting industries in Kotah have been identified by the State pollution Control Board. Schemes for treatment of wastes have been drawn up and the State Board has issued guidelines as per which all new industries are to take a 'No Objection Certificate' from the State Board. Existing industries are required to obtain a consent order from the Board. Legal action is taken against industries who do not comply.

Progress of Light Combat Aircraft Project

1885. SHRI KAPIL VERMA: Will the Minister of DEFENCE be pleased to state:

- (a) what is the progress of light combat aircraft project to-date and by when it is expected to be ready; and
- Government pro-(b) whether pose to raise the outlay on research and development programme to accelerate the progress of the project ?

THE MINISTER OF STATE THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI SINGH): (a) The ARUN Feasibility Study of the LCA Project has been Staff Requ-Air completed and issued by Air irements after detailed discussions. Project Definition phase is in hand. The to be LCA is expected inducted in the Air Force in the nineties.

(b) There is no proposal till date to revise the original cost.

Extradition Treaties with Canada and U.S.

1886. SHRI KAPIL VERMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is the number of terrerists in Canada covered

extension of Canadian Act, of Extradition to India from October 31; and

(b) whether Government pose to approach the United State also for a similar treaty?

THE MINISTER OF EXTER-AFFAIRS (SHRI NAL BHAGAT): (a) The extension of Part II of the Canadian Extradition Act with regard to India as of 31st October 1985 would enable the Government of India to seek the extradition of persons convicted or charged with offences in India committed after 31st October 1985, who are found to be in Canada.

(b) No, Sir. There is an Extradi-Treaty between India and the United States of America.

प्रधान मंत्रियों के प्रशासकीय कार्यों के लिए हेलींकोपटर विमान किराए की बकाया राशि

1887. श्री सत्य प्रकाश मालबीय: क्या प्रधान संबी यह बताने की गुपा करेंगे कि: 1

- (क) 16 जनवरी, 1966 से मार्च, 1977 ग्रीर 13 जनवरी, 1980 से ग्रब तक सरकारी कार्यों के अतिरिक्त प्रयोग के लिए विमान या हेलीकोप्टर के विराधे की किन-किन प्रधान मंत्रियों पर कितनी-कितनी धनराशि बकाया है ; श्रौर
- (ख) उन्की वसूली के लिए सरकार ने ग्रव तक क्या कार्यवाही की है ?

रक्षा सत्तसंधान ग्रौर विकास विभाग में राज्य मंत्री (श्री श्ररुण सिंह): (क) श्रीर (ख) 16 जनवरी, 1966 से मार्च, 1977 ग्रीर 13 जनवरी, 1980 से ग्रब तक कोई धनराशि बकाया नहीं है।

प्रधान मंत्री की विदेश योद्धा पर व्यय

1888, भी हकमदेव नारायण यादवः क्या विदेश संबी यह बताने की कृपा करेंगे किः .

(क) जनवरी, 1985 से अन्तूबर, 1985 के बीच प्रधान मंत्री ने कितने देशों का दौरा किया ः